

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-07-2024 AT 10:30 AM**

**CP(IB) No.69/7/HDB/2022**

**AND**

**IA (IBC) 595, 598, 560 & 561/2022 in CP(IB) No.69/7/HDB/2022**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

M/s. JC Flowers Asset Reconstruction Pvt Ltd

**...Financial Creditor**

**AND**

GVK Transportation Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP(IB) No.69/7/HDB/2022**

**Orders deferred till 02.08.2024.**

**IA (IBC) 595, 598, 560 & 561/2022**

**Orders deferred till 02.08.2024.**

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**